

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 2 of 2014 in
Appeal No.176 of 2011

Dated : 6th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Petitioner(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd.Respondent(s)

Counsel for the Petitioner(s) : Mr. Jayant Bhushan, Sr.Adv.
Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Ms. Shruti Iyer
Mr. Govind Manoharan

Counsel for the Respondent (s): Mr. R. Venkataramani, Sr. Adv.
Mr. S. Vallinayagam

ORDER

We have heard the learned Senior Counsel for the parties.

The learned counsel for the Respondent has filed the additional affidavit giving some more details.

Post the matter for further hearing on **22.08.2014 at 4.00 p.m.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson